

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/03/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Abdul Wadud Aman,adv.
Mr. Subramonium Prasad,Adv.For Respondent(s) Mr.Prashant Singh,adv.
Mr. Rameshwar Prasad Goyal,Adv.UPON hearing counsel the Court made the following
O R D E RRespondent Nos.1-6 submit that counter affidavit has already
been filed. Await return of notice of the remaining unserved
respondents.

List the matter on 1.05.2013.

		(Sunil Thomas)	
		Registrar	